

Drought and Famine in M.P.

7964. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that vast areas in Madhya Pradesh had been hit by severe drought and famine conditions during 1980-81;

(b) if so, the details of the areas so hit; and

(c) the details of Central assistance given for helping the drought hit people?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Yes, Sir. According to the memoran-

dum received from the Government of Madhya Pradesh, all the 45 districts affecting 90.08 lakh ha. of cropped area and a population of 267.00 lakhs had been affected by drought during 1980-81. Besides a cattle population of 278.00 lakhs had also been affected.

(c) On the basis of the report of the Central Team, which visited Madhya Pradesh from 14th to 18th April, 1980, for an on-the-spot assessment of the situation created by drought and estimation of requirement of funds and the recommendations of the High Level Committee on Relief thereon, the Government of India approved a ceiling of expenditure of Rs. 47.90 crores for the purpose of Central assistance on account of the following items:

(Rs. in lakhs)

A. Non-Plan :

1. Gratuitous relief to old, infirm, children and expectant/nursing mothers etc. belonging to economically weaker sections in the drought affected areas who cannot be employed on any Plan Employment Generation Works	125.00
2. Drinking water supply arrangements (including transportation of water through tankers, repair and replacement of pump sets) in the areas facing acute scarcity of drinking water	200.00
3. Fodder arrangements for the cattle/Animal belonging to the economically weaker sections of the population in the Drought affected areas	30.00
4. <i>Public Health measures in the drought affected areas :</i>	
(i) Treatment of ailments (providing medicines, etc.)	15.00
(ii) Treatment of deficiencies by providing improved diet, vitamins, iron and folic acid tablets etc.	20.00
(iii) Vaccination of the drought affected population against cholera, typhoid and other communicable diseases	10.00
(iv) Disinfection of drinking water sources	15.00
(v) Anti-fly and other preventive measures	10.00
(vi) Health education of the Public in use of chlorine tablets, disinfection of water in the domestic receptacles, general sanitation and hygiene etc.	1.00
TOTAL : A (Non-Plan)	426.00

B. Plan

1. Acceleration of works in order to provide additional gainful employment on the on going plan schemes/schemes fitting within the Plan priorities and eligible for inclusion in the Plan, in the following sectors in the areas severely affected by drought :

(Rs. in lakhs)

(a) Irrigation schemes, technically as well as administratively cleared by competent authority :	
(i) Minor Irrigation Works	600.00
(ii) Major and Medium Projects	400.00
(b) To provide cross drainage facilities on Roads, culverts and consolidation of earth work already done on the existing roads, construction of new Kachha road (Lowest priority)	600.00
(c) Afforestation programme like development of nurseries/pasture, soil conservation etc.	250.00
(d) Village works under local development programme to cover only the cash part of wages and the cost of material but excluding cost of equipment	1200.00
Sub-Total : I	<u>3050.00</u>

2. Drinking water arrangements in the severely drought affected areas :

(i) Drilling of tubewells	474.00	} 864.00
(ii) Hand pumps	180.00	
(iii) Tractor tankers	50.00	
(iv) Augmentation of piped water supply	75.00	
(v) Digging of open wells	25.00	
(vi) Augmentation of urban water supply scheme	60.00	

3. Agriculture production programme :

(i) Subsidy on minor irrigation works, completion of soil conservation works in the drought affected areas.	} 450.00
(ii) Subsidy on supply of seeds and fertilizers to small and marginal farmers only @ 25% and 33-1/3% of the cost respectively	
(iii) Subsidy to small & marginal farmers only, for seeds to the extent of the difference between the cost of certified seeds and the market price of the grains (ordinary seed) }	
TOTAL : B (Plan)	<u>4364.00</u>
GRAND TOTAL	<u>4790.00</u>

Besides, a short-term loan of Rs. 19.00 crores had been sanctioned to the State Government for purchase and distribution of agricultural inputs during 1980-81.

Under the normal and special Food for Work programme, the State Government had been allocated 1.99 lakh MT foodgrains in addition to the carry-

forward balance of 0.59 lakh MT foodgrains from 1979-80. During the year 1980-81, the State Government had been allocated 29,500 MT foodgrains and cash assistance of Rs. 5.22 crores for material support and Rs. 1.671 crores towards wage support under the National Rural Employment Programme.

The Government of India allotted 20 rigs to the Government of Madhya Pradesh.

The Prime-Minister also sanctioned Rs. 16.00 lakhs from the Prime-Minister's Relief Fund to Madhya Pradesh during 1980-81 on account of drought.

Rice, Cash and other Material allotted to States under National Rural Employment Programme

7965. SHRI VIRDHI CHANDER JAIN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the quantity of rice, the amount for payment of wages in cash and funds for other material sanctioned by the Central Government to various States under the National Rural Employment Scheme with a view to mobilise additional employment opportuni-

ties and create permanent community wealth in rural areas in the States; and

(b) whether State-wise figures in this regard will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). Statement I indicating the quantities of foodgrains released to the States/UTs under Food for Work/National Rural Employment Programme during the year 1980-81 including the unutilised balance quantity carried over from the year 1979-80 is enclosed. Statement II indicating the cash funds released both for material component and payment of part wages in cash to the States/UTs under the programme during 1980-81 is also appended herewith.

Statement I

The foodgrain released to the States/Union Territories under Food for Work/National Rural Employment Programme during 1980-81

S. No.	State/UTs.	Foodgrains released including carry over balance (MTs) from last year
1.	Andhra Pradesh	1,65,880.00
2.	Assam	12,465.00
3.	Bihar	2,48,769.32
4.	Gujarat	26,695.80
5.	Haryana	26,054.52
6.	Himachal Pradesh	21,347.09
7.	Jammu & Kashmir	25,111.16
8.	Karnataka	58,325.00
9.	Kerala	44,301.50
10.	Madhya Pradesh	2,87,958.00
11.	Maharashtra	72,000.00
12.	Manipur	3,500.00